

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TESA/NO. 295/(MAH)/2017

CORAM:

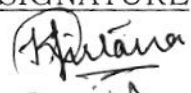
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Cell Stationery Product Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME                                                                    | DESIGNATION                            | SIGNATURE                                                                                                                                                                   |
|--------|-------------------------------------------------------------------------|----------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 42     | Kirtana Jaishankar<br>Aayush Singhi<br>i/b Vaish Associates<br>Advocate | Advocates for<br>Petitioner<br>Company | <br> |

Order

TCSP 295/230-232/NCLT/MB//MAH/2017

Company Petition is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)